ITEM NO.6 COURT NO.1 SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SUO MOTO WRIT (CIVIL) No.2/2024

IN RE: RECRUITMENT OF VISUALLY IMPAIRED IN JUDICIAL SERVICES

VERSUS

THE REGISTRAR GENERAL THE HIGH COURT OF MADHYA PRADESH

(With IA No.89573/2024 - EXEMPTION FROM FILING O.T. and IA No. 102409/2024 - INTERVENTION APPLICATION)

WITH S.L.P.(C) No.7683/2024 (IV-C)

(With IA No.76567/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.76568/2024 - EXEMPTION FROM FILING O.T.) S.M.W.(C) No.6/2024 (X)

S.L.P.(C) No.12179/2024 (IV-C)

(With IA No.135745/2024 - CLARIFICATION/DIRECTION, IA No. 123925/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 123927/2024 - EXEMPTION FROM FILING O.T. and IA No. 123926/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date: 16-07-2024 These matters were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

> Mr. Gaurav Agarwal, Sr. Adv. (A.C.) Mr. Ravi Raghunath, Adv.

For Petitioner(s)

By Courts Motion

Mr. Siddhartha Iyer, AOR

Mr. Ravi Prakash Mehrotra, Sr. Adv.

Ms. Aparna Mehrotra, Adv.

Mr. Jabar Singh, Adv.

Mr. Prmoad Kumar, Adv.

Mr. Shubham, Adv.

M/s. V. Maheshwari & Co.

For Respondent(s)

Mr. Arjun Garg, AOR

Mr. Aakash Nandolia, Adv.

Ms. Sagun Srivastava, Adv.

Ms. Kriti Gupta, Adv.

Mr. Nachiketa Joshi, Adv.

Mr. Sunny Choudhary, AOR

Ms. Aarushi Singh, Adv.

Mr. Shyam Gopal, AOR

Mr. G. Sivabalamurugan, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No 135745 of 2024 In SLP (C) No 12179 of 2024

1 List the Interlocutory Application on 18 July 2024.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar